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GOVERNMENT OF TRIPURA LAW DEPARTMENT SECRETARIAT : AGARTALA

No. F.11 (2)-Law/Lib/2018/4359-60

Dated, Agartala, the 14th May, 2019.

Subject: - Re-publication of Central Acts, 2019 in the State Gazette.

1. The Appropriation Act 2019 (Act No. 4 of 2019)

(Rahul Roy)
[Under Secretary, Law]
Government of Tripura.

THE APPROPRIATION ACT, 2019

An

Act

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19.

BE it enacted by Parliament in the Seventieth Year of the Republic of India as follows:—

1. This Act may be called the Appropriation Act, 2019.

Short title.

2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one lakh ninety-eight thousand eight hundred thirty-one crore and thirty-six lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2018-19 in respect of the services specified in column 2 of the Schedule.

Issue of Rs. 198831,36,00,000 out of the Consolidated Fund of India for the financial year 2018-19.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Appropriation.

THE SCHEDULE (See sections 2 and 3)

11	2		3			
No.			Sums not exceeding			
of Vote	Services and purposes		Voted by Parliament	Charged on the Consolidated Fund	Total	
			Rs.	Rs.	Rs.	
1	Department of Agriculture, Cooperation and Farmers' Welfare	D	10307 03 00 000		10205 00 00 00	
2	Department of Agricultural Research and Education	Revenue	19387,02,00,000	**	19387,02,00,000	
3	Department of Agreeman Husbandry, Dairying and	Revenue	2,00,000		2,00,000	
	Fisheries	Revenue	201,16,00,000		201,16,00,000	
		Capital	1,00,000	•	1,00,000	
4	Atomic Energy	Revenue	4,00,000	**	4,00,000	
	7.10.10.5	Capital	2375,50,00,000	••	2375,50,00,000	
5	Ministry of Ayurveda, Yoga and Naturopathy, Unani,	Capitai	2373,30,00,000	"	2373,30,00,000	
_	Siddha and Homoeopathy (AYUSH)	Revenue	53,43,00,000		53,43,00,000	
7	Department of Fertilisers	Revenue	1,00,000	••	1,00,000	
8	Department of Pharmaceuticals	Revenue	307,23,00,000	**	307,23,00,000	
		Capital	3,95,00,000		3,95,00,000	
9	Ministry of Civil Aviation	Revenue	98,00,000	. ••	98,00,000	
10	Ministry of Coal	Revenue	10,94,00,000	••	10,94,00,000	
11.	Department of Commerce	Revenue	310,01,00,000	·•	310,01,00,000	
12	Department of Industrial Policy and Promotion	Revenue	2,00,000	1.0	2,00,000	
	population of industrial torray and fromotion	Capital	16,33,00,000	1.0	16,33,00,000	
13	Department of Posts	Capital	46,87,00,000		46,87,00,000	
14	Department of Telecommunications	Revenue	1,00,000	:•	1,00,000	
•	population of relevolutions	Capital	1,00,000	**	1,00,000	
15	Department of Consumer Affairs	Capital	1,00,000	**	1,00,000	
16	Department of Food and Public Distribution	Revenue	1864,71,00,000		1864,71,00,000	
10	Department of 1 tod and 1 done Distribution	Capital	1000,00,00,000	**	1000,00,00,000	
18	Ministry of Culture	Revenue	2,00,000	••	2,00,000	
19	Ministry of Defence (Miscellaneous)	Revenue	2,00,000		2,00,000	
- /	winding of Defende (Misserial Cods)	Capital	3,00,000	2,16,00,000	2,19,00,000	
20	Defence Services (Revenue)	Revenue	1403,97,00,000	2,10,00,000	1403,97,00,000	
21	Capital Outlay on Defence Services	Capital	1405,77,00,000	97,42,00,000	97,42,00,000	
24	Ministry of Drinking Water and Sanitation	Revenue	5391.34.00.000		5391,34,00,000	
25	Ministry of Earth Sciences	Revenue	2,00,000	·*-	2,00,000	
	ministry of Earth Soletions	Capital	1,00,000		1,00,000	
26	Ministry of Electronics and Information Technology	Revenue	20,91,00,000		20,91,00,000	
27	Ministry of Environment, Forests and Climate	Revenue	20,91,00,000	••	20,91,00,000	
	Change	Revenue	1,00,000		1,00,000	
29	Department of Economic Affairs	Revenue	4,00,000		4,00,000	
	•	Capital	3,00,000		3,00,000	
31	Department of Financial Services	Capital	4500,00,00,000	,,	4500,00,00,000	
34	Direct Taxes	Revenue	299,96,00,000	•••	299,96,00,000	
35	Indirect Taxes	Capital	2,00,000		2,00,000	
36	Indian Audit and Accounts Department	Capital	25,55,00,000		25,55,00,000	
	Charged.—Interest Payments	Revenue		9196,65,00,000	9196,65,00,000	
	Charged.—Repayment of Debt	Capital		106594,12,00,000	1	
40	Transfers to States	Capital		3800,84,00,000	1	
42	Department of Health and Family Welfare	Revenue	2916,52,00,000	,.	2916,52,00,000	
		Capital	1974,90,00,000		1974,90,00,000	
43	Department of Health Research	Revenue	2,00,000		2,00,000	

l	2	3			
No.		Sums not exceeding			
of Vote	Services and purposes		Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
44	Department of Heavy Industry	Revenue	1,00,000		1,00,000
		Capital	10,00,00,000		10,00,00,000
45	Department of Public Enterprises	Revenue	1,00,00,000		1,00,00,000
46	Ministry of Home Affairs	Revenue	6,01,00,000		6,01,00,000
		Capital	1,00,000		1,00,000
47	Police	Revenue Capital	1,00,000	1,00,000 12,00,000	4611,63,00,000
48	Andaman and Nicobar Islands	Revenue	106,53,00,000		106,53,00,000
		Capital	8,00,000		8,00,000
50	Chandigarh	Revenue	24,67,00,000		24,67,00,000
		Capital	9.00,000		9,00,000
51	Dadra and Nagar Haveli	Revenue	19,86,00,000		19,86,00,000
	±	Capital	1,00,000		1,00,000
53	Lakshadweep	Revenue	2,00,000		2,00,000
54	Transfers to Delhi	Capital	2,59,00,000		2,59,00,000
55	Transfers to Puducherry	Revenue	1,00,000		1,00,000
	Minister of Hamilton and Habon Affects	Capital	49,61,00,000		49,61,00,000
56	Ministry of Housing and Urban Affairs	Revenue	7635,00,00,000	**	7635,00,00,00
57	Department of School Education and Literacy	Capital	600,02,00,000	••	600,02,00,000
58	Department of School Education and Eneracy	Revenue Revenue	4762,75,00,000		4762,75,00,000
59	Ministry of Information and Broadcasting	Revenue	784,33,00,000		784,33,00,000
60	Ministry of Labour and Employment	Revenue	11,77,00,000	[11,77,00,000
61	Law and Justice	Capital	1637,14,00,000		1024,79,00,000
62	Election Commission	Capital	1,00,000		1,00,00
02	Charged.—Supreme Court of India	Revenue	1,00,000	7,47,00,000	7,47,00,00
64	Ministry of Micro, Small and Medium Enterprises	Revenue	2,00,000	7,42,00,000	2,00,00
65	Ministry of Mines	Revenue	1,00,000		1,00,00
66	Ministry of Minority Affairs	Revenue	3,00,000		3,00,00
67	Ministry of New and Renewable Energy	Revenue	2,00,000		2,00,00
72	Ministry of Petroleum and Natural Gas	Revenue	1364,19,00,000	1	1364,19,00,00
73	Ministry of Planning	Revenue	1,00,000		1,00,00
74	Ministry of Power	Revenue	2850,00,00,000		2850,00,00,00
	•	Capital	900,00,00,000		900,00,00,00
	Charged.—Staff, Household and Allowances of the				
	President	Revenue		42,00,000	42,00,000
77	Rajya Sabha	Revenue	23,37,00,000	46.00.00.000	23,37,00,000
80	Ministry of Railways	Revenue	1 00 000	46,00,00,000	46,00,00,00
81	Ministry of Road Transport and Highways	Capital Revenue	1,00,000 2,00,000	191,65,00,000	191,66,00,000 2,00,000
		Capital	9683,50,00,000	.,	9683,50,00,00
82	Department of Rural Development	Revenue	2,00,000		2,00,000
84	Department of Science and Technology	Revenue	1,00,000		1,00,00
85	Department of Biotechnology	Revenue	2,00,000		2,00,00
86	Department of Scientific and Industrial Research	Revenue	1,00,000		1,00,00
87	Ministry of Shipping	Revenue	1,00,000		1,00,00
88	Ministry of Skill Development and Entrepreneur-	Capital	125,00,00,000		. 125,00,00,00
00	shipship development and Entrepreneur-	Revenue	3,00,000		3,00,00
89	Department of Social Justice and Empowerment	Revenue	80,02,00,000	•	80,02,00,00

1	2		Sums not exceeding		
No.					
of Vote	Services and purposes		Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
90	Department of Empowerment of Persons with Disabilities	Revenue	17,74,00,000		17,74,00,000
91	Department of Space	Revenue Capital	168,07,00,000 248,47,00,000	•	168,07,00,000 248,47,00,000
92	Ministry of Statistics and Programme Implementation	Revenue	2,00,000		2,00,000
93	Ministry of Steel	Revenue	1,24,00,000		1,24,00,000
94	Ministry of Textiles	Revenue Capital	3,00,000 13,00,00,000		3,00,000 13,00,00,000
96	Ministry of Tribal Affairs	Revenue	2,00,000	20,00,00,000	20,02,00,000
97	Ministry of Water Resources, River Development and Ganga Rejuvenation	Revenue	1,00,000		1,00,000
98	Ministry of Women and Child Development	Revenue	1,00,000		1,00,000
99	Ministry of Youth Affairs and Sports	Revenue	2,00,000		2,00,000
	Т	OTAL:	78874,50,00,000	119956,86,00,000	198831,36,00,000